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# Extension Officer (Education) (Class III) (Panchayat Service) Recruitment Rules, 1998

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## Extension Officer (Education) (Class III) (Panchayat Service) Recruitment Rules, 1998

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Extension Officer (Education), (Class III) (Panchayat Service), namely:

### 1. 1. :-

These rules may be called the Extension Officer (Education) (Class III) (Panchayat Service) Recruitment Rules, 1998.

### 2. 2. :-

Appointment to the post of Extension Officer (Education) (Class III) (Panchayat Service) shall be made by direct selection.

#### 3. 3. :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

- (a) not be less than 21 years and not more than 30 years of age;
- (b) possess a Bachelor's degree from a University established by law in India or deemed to be University as per the provisions of Sec. 3 of the University Grants Commission Act, 1956 (Act 3 of 1956), provided that preference shall be given to a candidate possessing a Bachelor's degree in Education;

(c) have adequate knowledge of Gujarati and Hindi.

## **4. 4.** :-

A selected candidate shall be on probation for a period of one year.

## **5. 5.** :-

A selected candidate shall be required to undergo such training for such period and pass such post training examination as may be prescribed by the Government.

## **6. 6.** :-

A selected candidate shall be required to pass the departmental examination and an examination in Gujarat or Hindi or both as may be prescribed by the Government.

## <u>7.</u> 7. :-

A selected candidate shall be required to furnish a security and surety bond for such amount in such form and for such period as may be prescribed by the Government.